

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 23.09.2020 (WEDNESDAY)

COURT – II

10:25 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 464 of 2020	Saurabh Bharatbhushan Jain Vs. Excel Tubes & Cones & Anr.	Keith Varghese	Pavan Godiawala- R1 Kailash T Shah – IRP Vishnu Sankar-R2

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**